IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

CP-33(ND)/2017

IN THE MATTER OF:

Mr. Priyanka Batra

....

Applicant/petitioner

Vs.

M/s. Batra Plywood Industries Pvt. Ltd. & Ors.

Respondents

Order under Section 241/242 & 244 of the Companies Act

Order delivered on 24.11.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR

Hon'ble President

Shri R. Varadharajan, Hon'ble Member(Judicial)

ORDER

By Order of the Bench, the matter is listed on 01.12.2017.

(Nirmala Vincent) Court Officer

24.11.2017 V. Sethi